

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE**

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**LOK SABHA**

**UNSTARRED QUESTION NO.4656**

**TO BE ANSWERED ON FRIDAY THE 23<sup>RD</sup> MARCH, 2018**  
**CHAITRA 2, 1940 (SAKA)**

**TAX ON TOBACCO PRODUCTS**

**4656. SHRI B.V. NAIK:**

Will the Minister of FINANCE be pleased to state:

- (a) the total amount of Central Tax collected on tobacco during the last three years;
- (b) whether the tax collected from tobacco is not used to fund the healthcare sector, if so, the details thereof and if not, the reasons therefor; and
- (c) the time by which the Government proposes to start utilising taxes collected from tobacco for healthcare sector?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE**  
**(SHRI SHIV PRATAP SHUKLA)**

**(a): Revenue collection from Central Excise duties on Tobacco products during last 3 financial years, was as under :**

<b>Financial Year</b>	<b>Tax collected (Rs Crore)</b>
<b>2014-15</b>	<b>19232</b>
<b>2015-16</b>	<b>21463</b>
<b>2016-17</b>	<b>21719</b>

**(b) & (c): At present, there is no earmarking of funds to the healthcare sector out of funds collected from taxes on tobacco.**

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